**ITEM NO.24 COURT NO.1 SECTION X**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Writ Petition(s)(Criminal) No(s).454/2026**

**IN RE: THE SUSPICIOUS DEATH OF JUDICIAL OFFICER (EX-JUDGE) AMAN SHARMA**

**Date : 06-11-2026 This petition was called on for hearing today.**

**CORAM : HON'BLE THE CHIEF JUSTICE**
**HON'BLE MR. JUSTICE JOYMALYA BAGCHI**
**HON'BLE MRS. JUSTICE V. MOHANA**

**By Courts Motion, AOR**

**UPON hearing the counsel the Court made the following**
**O R D E R**

**1. Issue notice, returnable on 07.12.2026.**

**2. Dasti, in addition, is permitted.**

**3. Ms. Haripriya Padmanabhan, learned counsel, is appointed as *Amicus Curiae* to assist this Court.**

**4. Meanwhile, the Investigating Agency is directed to file the status report.**

**(ARJUN BISHT)**
**ASTT. REGISTRAR-cum-PS**

**(PREETHI DILEEP KUMAR)**
**DY. REGISTRAR**

Signature Not Verified
Digitally signed by ARJUN BISHT
Date: 2026.11.16 17:06:49 IST
Reason: